
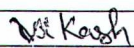


**WEEKLY STATEMENT FOR DESPATCH OF ORDER
EXCISE APPEAL BRANCH
CESTAT, NEW DELHI-110066
FROM 10.07.2017 To 14.07.2017**

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VIC PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1	E/52163/2014	FO/53869/2017	15/06/2017	13/07/2017
2-12.	E/2339-2348/2012 & E/2364/2012	FO/53911-53921/2017	15/06/2017	13/07/2017
13.	E/3716/2012	FO/53955/2017	15/06/2017	13/07/2017
14-16.	E/60273/2013 & E/52816-52817/2016	FO/53956-53958/2017	15/06/2017	13/07/2017
17-25.	E/3378-3379/2010 & E/3580/2010 & E/1234/2011 & E/2836-2840/2012	FO/53960-53968/2017	15/06/2017	13/07/2017
26.	E/3111/2007	FO/53971/2017	16/06/2017	13/07/2017
27.	E/53835/2014	FO/53974/2017	16/06/2017	13/07/2017
28.	E/59850/2013	FO/53984/2017	16/06/2017	13/07/2017
29	E/53620/2014	FO/53989/2017	16/06/2017	13/07/2017
30.	E/2038/2007	FO/56488/2016	16/06/2017	13/07/2017
31-32.	E/53632/2014 & E/53696/2014	FO/53990-53991/2017	19/06/2017	14/07/2017
33.	E/55832/2014	FO/54034/2017	19/06/2017	14/07/2017
34.	E/51427/2014	FO/54036/2017	19/06/2017	14/07/2017
35.	E/54058/2014	FO/54037/2017	19/06/2017	14/07/2017
36.	E/53026/2014	FO/54038/2017	19/06/2017	14/07/2017
37.	E/54614/2014	FO/54053/2017	20/06/2017	14/07/2017
38.	E/51029/2014	FO/54057/2017	20/06/2017	14/07/2017
39.	E/726/2011	FO/54075/2017	20/06/2017	14/07/2017
40-41.	E/51052 & 53142/2014	FO/54085-54086/2017	20/06/2017	14/07/2017
42.	E/3500/2010	FO/54087/2017	20/06/2017	14/07/2017
43.	E/51013/2014	FO/54095/2017	20/06/2017	14/07/2017
44.	E/ROA/50133/2017 IN E/3425/2010	FO/54104/2017	21/06/2017	14/07/2017
45-46.	E/51359/2014 & E/51449-51450/2014	FO/54105-54106/2017	21/06/2017	14/07/2017
47.	E/57377/2013	FO/54108/2017	21/06/2017	14/07/2017
48.	E/56986/2013	FO/54109/2017	21/06/2017	14/07/2017
49.	E/1221/2012	FO/54110/2017	21/06/2017	14/07/2017
50-51.	E/55984-55985/2013	FO/54111-54112/2017	21/06/2017	14/07/2017
52-57.	E/2169,2239,2341/2011 & E/2468-2467/2011	FO/54125-54130/2017	23/06/2017	14/07/2017
58.	E/M/50324/2017 IN E/3138/2010	FO/54131/2017	23/06/2017	14/07/2017
59.	E/1085/2012	FO/54245/2017	23/06/2017	14/07/2017

60.	E/1706/2008	FO/54266/2017	23/06/2017	14/07/2017	
61.	E/3124/2009	FO/54325/2017	23/06/2017	14/07/2017	
		MISC ORDER			
1-3.	E/ROA/50143-50145/22017 IN E/3157-3159/2006	MO/50308-50310/2017	15/06/2017	13/07/2017	
4-14.	E/COD/50134-50135,50139,50156,50159 - 50161,50175,50186,50188,50309/2017 IN E/50237-50238,50259,50286,50290 - 50292,50319,50349,50363,50549/2017	MO/50314-50324/2017	16/06/2017	13/07/2017	
15.	E/ROM/51294/2016 IN E/782/2007	MO/50327/2017	20/06/2017	14/07/2017	
				 Asstt. Registrar Excise Branch-DB	
					

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.